

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3966
ANSWERED ON:20.04.2005
TOLL TAX ON ROADS
Bishnoi Shri Jaswant Singh

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

:

- (a) the number of proposals sent by Government of Rajasthan for construction of roads in Jodhpur District of the State;
- (b) the number out of them that has been approved and by when the remaining proposals are likely to be approved;
- (c) the details of roads constructed in the above district out of the Central Road Fund;
- (d) the details of roads constructed by private companies where toll tax is being charged;
- (e) whether the Government proposes to issue directions to do away with the said tax; and
- (f) if so, by when and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) to (c): 17 proposals under Central Road Fund (CRF) Scheme and 7 proposals under National Highways original work were received from the Government of Rajasthan in Jodhpur District. Out of these 15 proposals of Central Road Fund and 4 proposals of National Highway have been approved. Remaining proposals may be taken up depending on the inter-se-priority and availability of funds in subsequent annual plans. 12 approved works of Central Road Fund have been completed.
- (d): The work on Bar-Bilara road km 90/0 to 105/0 on State Highway-5 (now declared as National Highway-112) was undertaken on Built Operate and Transfer (BOT) basis by Private Company (M/S Chetak Enterprises Pvt.Ltd. Udaipur) where user fee (toll charge) is being collected.
- (e): No, Sir.,
- (f): Does not arise. This as per extant policy of the Government.